MADHYA PRADESH STATE JUDICIAL ACADEMY,  
HIGH COURT OF M.P., JABALPUR  

SPECIALISED EDUCATIONAL PROGRAMME ON –  
ELECTRICITY ACT, 2003  
(Through online and other modes of telecommunications including Videoconferencing )

DATE: 26th August, 2020

PROGRAMME

<table>
<thead>
<tr>
<th>SESSION</th>
<th>TIME</th>
<th>TOPICS</th>
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</table>
| I       | 2.30 pm to 2.45 pm | Inaugural address and introduction about the programme  
By: Director, MPSJA |
| II      | 2.45 pm to 3.30 pm | Cognizance and procedure of trial of offences under Electricity Act, 2003 alongwith jurisdiction of Special Court  
By: Shri Dhirendra Singh,  
Faculty Member (Sr.), MPSJA |
| III     | 4.00 pm to 5.30 pm | Various aspects of offence of theft of electricity and unauthorized use of electricity  
&  
Issues regarding compounding of offences under Section 152 and scope of review under Section 157 of Electricity Act, 2003  
By: Shri Tajinder Singh Ajmani,  
OSD, MPSJA |

TEA BREAK (3.30 pm to 4:00 pm)

Note: The Time Table is subject to change as per exigencies.

DIRECTOR